

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

1 APPLICATION NO 03 OF 2005

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

04.08.05

Mr. B. Khan, Counsel for the applicant.

Mr. V. Mathur, Counsel for the respondents.

At the very outset, the learned Counsel for the applicant submits that the applicant may be permitted to withdraw this case with permission to file a fresh case before the appropriate forum. There is no serious objection to the same on the side of the respondents. On view of the specific submissions made by the learned Counsel for the applicant, the applicant is permitted to withdraw this O.A. with a liberty to agitate the matter before any appropriate forum which may be available to the applicant or felt advised in accordance with the law. The O.A. stands disposed of accordingly with no order as to costs.

G. R. PATWARDHAN
Adm. Member

J. K. KAUSHIK
Judl. Member

R/K
on 04/08/05

R/K
on 04/08/05